

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS
OF TEEMPER LIFESTYLE PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	Teemper Lifestyle Private Limited
2	Date of incorporation of corporate debtor	30/06/2008
3	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Mumbai under Companies Act, 1956
4	Corporate Identity No. of Corporate Debtor	U17299MH2008PTC184140
5	Address of the registered office of corporate debtor	Registered Office 601, PLUTO, B WING, VASANT GALAXY, BANGUR NAGAR GOREGAON (WEST) Mumbai - 400104 Maharashtra
6	Date of closure of Insolvency Resolution Process	17th March, 2021
7	Liquidation commencement date of corporate debtor	17th March, 2021 (Order was received by the Liquidator on 30.03.2021)
8	Name and registration number of the insolvency professional acting as liquidator	Mahesh Kumar Gupta IBBI/IPA-001/IP-P00478/2017-2018/10866
9	Address and e-mail of the liquidator, as registered with the Board	Office at 202, New Heera Panna Industrial Estate, Near Virwani Industrial Estate, Goregaon (East), Mumbai – 400063 Email - camkg59@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Office at 202, New Heera Panna Industrial Estate, Near Virwani Industrial Estate, Goregaon (East), Mumbai – 400063 Email - irp.teemper@gmail.com
11	Last date for submission of claims	28.04.2021

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the **Teemper Lifestyle Private Limited** on 17.03.2021 (Order was received by the Liquidator on 30.03.2021).

The stakeholders of **Teemper Lifestyle Private Limited** are hereby called upon to submit their claims with proof on or before 28.04.2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 30th March, 2021
Place: Mumbai


Mahesh Kumar Gupta
Liquidator

Teemper Lifestyle Private Limited (in Liquidation)
IBBI/IPA-001/IP-P00478/2017-2018/10866

